GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1123 ANSWERED ON:12.08.2013 PLEDGE FOR ORGAN DONATION IN DL FORM Bapurao Shri Khatgaonkar Patil Bhaskarrao;Bhoi Shri Sanjay;Gaikwad Shri Eknath Mahadeo;Paranjpe Shri Anand Prakash;Punia Shri P.L.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government proposes to make it mandatory for State Transport Departments to incorporate the option of pledging to donate body organs in the application forms for obtaining a driving license in case of a road fatality;

(b) if so, the details thereof and the action taken by the Government so far in this regard;

(c) whether this initiative has been taken by any State/UT in the recent past; and

(d) if so, the details thereof and the response of the general public thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) to (d) Action is in hand to amend the form of application for license to drive a motor vehicle and the form of driving license, prescribed in the Central Motor Vehicles Rules, 1989 for incorporating suitable provisions in regard to organ donation.